122 Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4
Nationalised Banks	12546	13799	20351
State Bank of Bikaner and Jaipur	166	275	463
State Bank of Hyderabad	202	265	343
State Bank of India	4007	744	5594
State Bank of Indore	0	0	0
State Bank of Mysore	311	165	275
State Bank of Patiala	410	120	28
State Bank of Saurashtra	0	0	0
State Bank of Travancore	152	182	176
SBI Group	5248	1752	6880
Public Sector Banks	17794	15551	27231

Source: (RBI) Off-site returns as reported by banks, global operations.

Pruning of central schemes

- 528. SHRI DEVENDER GOUD T.: Will the Minister of FINANCE be pleased to state:
- (a) Whether it is a fact that the Group of Ministers headed by Shri Sharad Power recommended for pruning of 173 central schemes to 70 for smoother run;
 - (b) If so, the details of each group of schemes clubbed as one; and
- (c) How pruning would help in effective implementation and taking it to the real beneficiary?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) The Group of Ministers in its meeting held on May 23, 2013 considered the proposal of re-structuring of Centrally Sponsored Schemes (CSSs) and recommended it to be placed before the Cabinet with few amendments. The matter was placed to the Cabinet, which in its meeting held on 20.6.2013 approved Restructure the existing CSS/ACA Schemes in the Twelfth Five Year Plan into 66 Schemes, including Flagship Programmes. These schemes are in the nature of umbrella schemes

into which the existing CSS and ACA based schemes have been mapped as components. The details of 66 CSSs schemes and their mapping can be seen from the following web-site of the Planning Commission: http://planningcommission.nic.in/reports/ genrep/css_12thplan.pdfarc.

The Government/Cabinet, while approving the aforesaid re-structuring has also inter-alia approved following for improving their efficiency:

- At least 10% of outlay of CSS be kept as flexi fund which may be used for (i) funding innovations or taking up the activities/projects which even though not strictly as per the guidelines of the scheme, serve the broad objective of a scheme.
- A provision for introduction of State specific guidelines in a CSS has been (ii) provided. For this an Inter-Ministerial Committee under the Cochairpersonship of the Secretary (Planning Commission) and Secretary (Department of Expenditure) with representative of the State Government and the Administrative Ministries concerned has been constituted to consider the suggestions of the State Governments for introduction of State specific guidelines for implementation of the schemes. These two measures are expected to provide flexibility in implementing the scheme and would improve their efficiency.
- For each new CSS/ACA/Flagship scheme, at least 25% of funds may be (iii) contributed by the General Category States and 10% fund by the Special Category States including States of Jammu and Kashmir, Himachal Pradesh and Uttarakhand.
- The Budget provisions of these schemes would be provided to the Administrative Ministry so that central fund would flow to the States through Consolidated Fund of States.

This arrangement is expected to further improve the working of these schemes at the State level and improve their efficiency.

New risk management system for trade and transaction costs

- 529. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FINANCE be pleased to state:
- whether it is a fact that Government is considering to introduce a new risk (a) management system to facilitate trade and transaction costs in exports;